


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 494/9/HDB/2018
NAME OF THE COMPANY	Bindu Vayu Urja Pvt Ltd
NAME OF THE PETITIONER(S)	Shukun Polymers Ltd
NAME OF THE RESPONDENT(S)	Bindu Vayu Urja Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suman . c	Adv	9829211825	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel Mr.C.Suman present for Petitioner.

Learned counsel appearing for Operational Creditor filed memo seeking permission to withdraw the petition.

Permission is granted.

Petition is disposed of as withdrawn.


MEMBER JUDICIAL